

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 25 of 2014**

**AND**

**Appeal No.179 of 2014**

**Dated : 27<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Appeal No. 25 of 2014 & IA No.39 of 2015**

**In the matter of**

M/s.SESA Sterlite Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik for R.1

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Mr. Himanshi Andley for R.2

**Appeal No.179 of 2014**

**In the matter of**

GRIDCO Ltd.

... Appellant(s)

Versus

M/s SESA Sterlite Ltd & Anr

... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Mr. Abhishek Upadhyay  
Mr. Himanshi Andley

Counsel for the Respondent(s) :

Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain for R.1

Mr. Rutwik Panda  
Ms. Anshu Malik for R.2

Mr. Symojit Pani for State of Orissa

**ORDER**

List these matters for hearing on **04.09.2015.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*Ts/mk*